

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronic India Ltd. & Others APPLICANT / PETITIONER

SECTION:

Under Section 230-232 of the Companies Act

Order delivered on 24.07.2018

Coram:

Dr. Deepti Mukesh
Hon'ble Member(Judicial)

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant/petitioner : Mr. Rahul Malhotra, Mr. Prashant Jaim,
Mr. Rishu Kant Sharma & Ms. Aparna Malhotra,
Advs.
For RD(NR) : Ms. Sonam Sharmal, CP

ORDER

Ld. Counsel for the applicant seeks and granted time to file appropriate application with affidavit ensuring compliance of order dated 06.06.2018 passed by this Bench.

For further consideration on 03.08.2018.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

24.07.2018
Ritu Sharma